NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/428/ (IB)/2017

NAME OF THE PETITIONER(S)

: VITUOUS URJA LTD

NAME OF THE RESPONDENT(S)

: NANDHA ENERGY LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TKBHASKAR 1. VIKRAM P. JAIN SHWETHA VASUDEVAN Counsel for the Petitioner

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ORDER

Counsel representing both the parties are present. Heard the reply arguments of

the counsel for respondent. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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